

NOTICE

No.E.V./05/2021

Dated 08/03/2021

The Rajasthan High Court, Jodhpur with its Bench at Jaipur and all Subordinate Courts shall remain closed on Monday, the 8th of March, 2021 on account of sad demise of Hon'ble Mr. Justice Anshuman Singh, Former Acting Chief Justice and Former Governor of State of Rajasthan.

BY ORDER

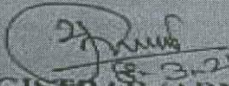

REGISTRAR (ADMN.)

No. Gen/XIX/Misc/2021/696

Dated 08/03/2021

Copy forwarded to the following for information and necessary action.

1. The Principal Secretary to Govt., Law Department-cum-Legal Remembrance, Raj., Jaipur.
2. The Registrar General, Rajasthan High Court, Jodhpur.
3. The Registrar (Vigilance)/(Admn.)/(Rules)/(Classi.)/(Exam.)/ Officer on Special Duty,
4. (P & D)/Officer on Special Duty, Rajasthan High Court, Jodhpur.
5. The Registrar (Admn.)/(Vigilance)/(Writs)/(Classi.), Rajasthan High Court, Jaipur Bench, Jaipur.
6. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
7. All the District & Sessions Judges with request to circulate the same amongst all the Presiding Officers of the Courts Subordinate to them.
8. The Special Judge, C.B.I./Family Court/District Consumer Forum/N.D.P.S./A.C.D., Jodhpur.
9. The Judge, Special Court for Protection of Children From Sexual Offences Act, 2012 & Commission for Protection of Child Right Act, 2005, Jodhpur/Commercial Court, Jodhpur.
10. The Judge, Industrial Tribunal-cum-MACT/EC Act Cases, Jodhpur.
11. The Registrar, Central Administrative Tribunal, Jodhpur.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. The Advocate General/ all Additional Advocate Generals, Jodhpur.
14. Government Advocate Office, Jodhpur.
15. The Chairman/Vice Chairman/Member/Secretary, Bar Council of Rajasthan, Jodhpur.
16. The Joint Secretary, Raj. State Legal Service Authority, Jodhpur.
17. The Secretary, RHC Legal Service Committee, Jodhpur.
18. The President, Raj. High Court Advocates' Association, Jodhpur.
19. The President, Raj. High Court Lawyers' Association, Jodhpur.
20. The President, Raj. High Court Bar Association, Jaipur.
21. The President, the Jaipur Bar Association, Jaipur.
22. The Registrar (Judl.)/All Joint Registrars/ All Dy. Registrars, RHC, Jodhpur/Jaipur.
23. All Assistant Registrars/All Courts Masters /Sr. A.O./Sr. Librarian/Court Officer/Admn. Officers Judicial/A.A.O's, Rajasthan High Court, Jodhpur/Jaipur.
24. Official Liquidator, B/75-A, Rajendra Marg, Jaipur.
25. The Editor, I.L.R., Rajasthan Series, Raj. High Court, Jodhpur.
26. Notice Board.


REGISTRAR (ADMN.)

Copy also forwarded to the following with request to place the same before His / Her Lordship for kind perusal.

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


REGISTRAR (ADMN.)

कार्यालय : जिला एवं सेशन न्यायाधीश, प्रतापगढ़ (राज.)

Telephone/Fax- 01478-223755 :: E-mail- dc-pra-rj@nic.in

क्रमांक : स्थापना/2021/ 700 नं 722

दिनांक : 08-03-2021

प्रेषिति,

1. न्यायाधीश, पारिवारिक न्यायालय/मोटर दुर्घटना दावा अधिकरण, प्रतापगढ़
2. विशिष्ट न्यायाधीश, एन.डी.पी.एस./पोक्सो/अ.जा./अ.ज.जा.(अ.नि.प्र.), प्रतापगढ़
3. मुख्य न्यायिक मजिस्ट्रेट, प्रतापगढ़,
4. अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट, प्रतापगढ़/अरनोद/छोटीसादड़ी/धरियावद
5. प्रिंसीपल मजिस्ट्रेट, किशोर न्याय बोर्ड, प्रतापगढ़
6. सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, प्रतापगढ़,
7. अतिरिक्त सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट, प्रतापगढ़
8. न्यायाधिकारी, ग्राम न्यायालय, प्रतापगढ़
9. जिला कारागृह, प्रतापगढ़/उपकारागृह, छोटीसादड़ी, कानोड़
10. बार एसोसिएशन, प्रतापगढ़/छोटीसादड़ी/धरियावद/अरनोद
11. संबन्धित पत्रावली
12. सिस्टम ऑफिसर को वेबसाईट पर अपलोड करने हेतु

जिला एवं सेशन न्यायाधीश
प्रतापगढ़(राज.)